

MINUTES OF THE MEETING No. 12/10 dated 17.6.2009 UNDER THE CHAIRMANSHIP OF Shri V.K Srivastava, Addl. DG

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The Committee first considered minutes of the ALC Meeting No.11/10 for confirmation and confirmed and adopted the same without any change.

Case No A-28 NC No.12/10 Dated 17.6.09	M/ s Surya International F.No.01/83/50/17 /AM08/DES-IV RLA F.No.08/24/40/347/AM07 Lic.No. 0810064076 dated 3.4.07
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The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the DC(SSI). Accordingly the case may be re-listed on 15.7.2009.

Case No A-29 NC No.12/10 Dated 17.6.09	M/ s Bhogale Coating & Paints (P) Ltd, Mumbai F.No.01/83/50/98 /AM07/DES-IV RLA F.No.03/94/40/461/AM07 Lic.No.0310393025 Dated 4.8.06
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The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L issued on 25/3/2009 from Deptt. of C&PC (PC..Div.). Accordingly the case may be re-listed on 15.7.2009..

Case No M-72 NC No.12/10 Dated 17.6.09	M/ s Nagar Haveli Perfumes & Aromatics, Mumbai F.No.01/83/50/1060 /AM07/DES-IV RLA F.No.03/95/40/1119/AM07 Lic.No.0310413403 Dated 22.12.06
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The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data from the firm and defer consideration of the case for four weeks. D/L issued on 18/6/09. Accordingly the case may be re-listed on 15.7.2009.

Case No M-73 NC No.12/10 Dated 17.6.09	M/ s Gujarat Chemicals Ltd, Surat F.No.01/83/50/2053 /AM08/DES-IV RLA F.No.08/24/40/235/AM08 Lic.No.0810069816 Dated 25.1.08
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The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC (Chem. Division) forwarded vide their U.O. No.14010/71/2007/Ch-II dated 16.6.2009 as under:-

Export Item	Qty.	Import Item	Qty.
Gujchem LA 2 C-12/C-14 Fatty Alcohol 2 moles Ethoxylate	1 Kg	1. C-12/C-14 Fatty Alcohol 2. Ethylene Oxide	0.689 Kg 0.311 kg
Gujchem CO 36 Castor Oil 36 moles Ethoxylate	1 Kg	Ethylene Oxide	0.353 Kg
Gujchem NP 9 Nonyl Phenol 9 moles Ethoxylate	1 kg	1. Nonyl Phenol 2. Ethylene Oxide	0.3575 Kg 0.6429 Kg
Gujchem CSA 80 Ceto Stearyl Alcohol 80 moles Ethoxylate	1 Kg	1. Ceto Stearyl Alcohol 2. Ethylene Oxide	0.069 Kg 0.930 Kg
Gujchem LA-50 Lauryl Alcohol 50 moles Ethoxylate	1 kg	1. Lauryl Alcohol 2. Ethylene Oxide	0.0814 Kg 0.918 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-74	M/ s Sud-Chemie Ltd, Kerala
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NC No.12/10 Dated 17.6.09	F.No.01/83/50/206 /AM07/DES-IV Lic.No. 1010023588 dated 25.5.06
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The Committee considered the case as per agenda and decided to defer consideration of the case for two weeks for wants of comments from the Deptt. of C&PC(Chem.Div.). Accordingly the case may be re-listed on 1.6.2009.

Case No M-75 NC No.12/10 Dated 17.6.09	M/ s India Glycols Ltd, New Delhi F.No.01/82/50/462 /AM05/DES-IV RLA F.No.05/88/40/36/AM05 Lic.No. 0510125266 dated 7.5.04
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The Committee considered the case as per agenda. The representative of the Deptt. of C&PC (Chem. Div.) present in the meeting and stated that description of export item cannot be changed as requested by the firm i.e. without mentioning the contents. He suggested that the contents of the export item may be put in bracket.

In view of the statement of technical authority, the Committee decided to reject the request of the firm for modification of description of export item without mentioning the contents. However, the Committee agreed to put the contents of the export item in bracket as under:-

From

Brake Fluid containing: diethylene Glycol mono ethyl ether 18% min. Triethylene Glycol monoethyl ether 38% min. Diethylene glycol 20% min.

To

Brake Fluid

(Containing: diethylene Glycol mono ethyl ether 18% min. Triethylene Glycol monoethyl ether 38% min. Diethylene glycol 20% min.)

Other item and quantity mentioned in the ALC decision taken in Meeting No.9/05 dated 9.6.04 in case No.A-239 will remain same.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No M-76 NC No.12/10 Dated 17.6.09	M/ s India Glycols Ltd, New Delhi F.No.01/82/50/1482 /AM04/DES-IV RLA F.No.05/88/40/555/AM04 Lic.No. 0510114886 dated 14.1.04
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The Committee considered the case as per agenda. The representative of the Deptt. of C&PC (Chem. Div.) present in the meeting and stated that description of export item cannot be changed as requested by the firm i.e. without mentioning the contents. He suggested that the contents of the export item may be put in bracket.

In view of the statement of technical authority, the Committee decided to reject the request of the firm for modification of description of export item without mentioning the contents. However, the Committee agreed to put the contents of the export item in bracket as under:-

From

Brake Fluid containing: diethylene Glycol mono ethyl ether 18% min. Triethylene Glycol monoethyl ether 38% min. Diethylene glycol 20% min.

To

Brake Fluid

(Containing: diethylene Glycol mono ethyl ether 18% min. Triethylene Glycol monoethyl ether 38% min. Diethylene glycol 20% min.)

Other item and quantity mentioned in the ALC decision taken in Meeting No.9/05 dated 9.6.04 in case No.39/48/82-ALC-I/2003 will remain same.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No M-77 NC No.12/10	M/ s India Glycols Ltd, New Delhi F.No.01/83/50/892 /AM03/DES-IV
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The Committee considered the case as per agenda. The representative of the Deptt. of C&PC (Chem. Div.) present in the meeting and stated that description of export item cannot be changed as requested by the firm i.e. without mentioning the contents. He suggested that the contents of the export item may be put in bracket.

In view of the statement of technical authority, the Committee decided to reject the request of the firm for modification of description of export item without mentioning the content. However, the Committee agreed to put the contents of the export item in bracket as under:-

From

Brake Fluid containing: diethylene Glycol mono ethyl ether 18% min. Triethylene Glycol monoethyl ether 38% min. Diethylene glycol 20% min.

To

Brake Fluid

(Containing: diethylene Glycol mono ethyl ether 18% min. Triethylene Glycol monoethyl ether 38% min. Diethylene glycol 20% min.)

Other item and quantity mentioned in the ALC decision taken in Meeting No.37/03 dated 26.3.03 in case No.A-1364 will remain same.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

**Office of Directorate General of Foreign Trade
New Delhi -0**

Para 4.7 Decision(DRAFT)

MEETING NUMBER : 12/83-ALC1/2009 **MEETING DATE** : 17.06.2009

1	Case No.:56/14/83-ALC1/2008	Party Name:SHIPRA TECHNOLOGY PVT.LTD.	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Approved
	HQ File :01/83/050/00426/AM09/	RLA File :05/24/040/00022/AM09/	Lic.No/Date:0510219280 11.04.2008	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 17.6.2009 as under:-			
	Export Item	Qty.	Import Item	Qty.
	Self Adhesive Labels Containing self adhesive paper min. 14285 Kg of GSM 150 +/- 10%	229885 No. 16000 Kg	Self Adhesive paper GSM : 150+/- 10%	100000 Sq. Meter 15000 Kg
	RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

Case No.:42/14/83-ALC1/2008	Party Name:HINDUSTAN UNILEVER LIMITED	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Deferred
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2	HQ File :01/83/050/00412/AM09/	RLA File :03/94/040/01344/AM08/	Lic.No/Date:0310472058 27.05.2008	Defer Date:29.07.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 13/5/2009 issued by this office. The firm vide their letter dated 28.5.09 requested one month time to obtained Central Excise Data from the Central Excise Department. Accordingly the case may be re-listed on 29.7.2009..			

3	Case No.:7/44/83-ALC1/2008	Party Name:FICUS PAX PVT. LTD.,	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Approved
	HQ File :01/83/050/01156/AM09/	RLA File :07/21/040/00205/AM09/	Lic.No/Date:0710057757 06.06.2008	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 17.6.2009 as under:-			
	Export Item	Qty.	Import Item	Qty.
	Packing Kit Logiq 3 (made out of 7 ply Corrugated Board of 2000 GSM)	600 No. 8280 Kg	Triwall 7 Ply Heavy Duty Corrugated Board (2000 GSM)	600 No. 8280 Kg
	RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

4	Case No.:14/24/83-ALC1/2008	Party Name:FICUS PAX PVT. LTD.,	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Approved
	HQ File :01/83/050/00727/AM09/	RLA File :07/21/040/00285/AM09/	Lic.No/Date:0710058120 25.06.2008	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 17.6.2009 as under:-			
	<u>Export Item</u>			
	S.No.	Description of Item	Quantity	
	1.	PALLET UXBP24X48 17 AH 873-0153A	100 Nos.	
	2.	PALLET LYNX2 & COUGER2 J MODEL 873-0052A	2592 Nos.	

Import Item

S.No.	Description of Item	Quantity
1.	Technical wood (reprocessed wood) of relevant size	1 CBM/per CBM content in export
2.	Coil wire collated nail ring shank	1 Kg/per Kg. in content in export

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

5	Case No.: 7/19/83-ALC1/2008	Party Name:ASHA PENN COLOR PVT.LTD.	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status: Case Deferred
	HQ File :01/83/050/00614/AM09/	RLA File :03/94/040/00381/AM09/	Lic.No/Date:0310479134 17.07.2008	Defer Date:15.07.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (PC.Div.). Accordingly the case may be re-listed on 15.7.2009			

Case No.: 15/19/83-ALC1/2008	Party Name:ITC LIMITED	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status: Case Approved
HQ File :01/83/050/00622/AM09/	RLA File :09/24/040/00109/AM09/	Lic.No/Date:0910034771 24.07.2008	Defer Date:

Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 17.6.2009 as under:-

Export Item

S.No.	Description of Item	Quantity
1.	Poly coated carton board 2 PE (Grey back board coated with 15 GSM LDPE for top liner and 15 GSM LDPE for bottom liner of detergent carton)	100 MT

Import Item

S.No.	Description of Item	Quantity
1.	Bleached softwood pulp	74.41 MT
2.	Latex (SBR) 50% DRC	2.48 MT
3.	Kaolin	2.59 MT
4.	Calcium Carbonate	17.30 MT
5.	Starch	2.34 MT
6.	LDPE	1.05 Kg/Kg content in export
7 to 9	Packing material	As per packing policy or as applied for whichever is less

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

7	Case No.: 6/20/83-ALC1/2008	Party Name:ST. ANNES CASHEW INDUSTRIES	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status: Case Deferred
	HQ File :01/83/050/00638/AM09/	RLA File :53/81/040/00002/AM09/	Lic.No/Date:5310006105 01.08.2008	Defer Date:15.07.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 15.7.2009			

	Case No.:10/21/83-ALC1/2008	Party Name:THOMSON PRESS INDIA LTD	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Approved						
	HQ File :01/83/050/00651/AM09/	RLA File :05/24/040/00272/AM09/	Lic.No/Date:0510225102 07.08.2008	Defer Date:						
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 17.6.2009 as under:-									
<u>Export Item</u>										
<table><tr><td>Sr. No</td><td>Export Item Name</td><td>Quantity</td></tr><tr><td></td><td>Printed Diary 2009 Title – MA6WTV Week to View A6 Mid</td><td></td></tr></table>					Sr. No	Export Item Name	Quantity		Printed Diary 2009 Title – MA6WTV Week to View A6 Mid	
Sr. No	Export Item Name	Quantity								
	Printed Diary 2009 Title – MA6WTV Week to View A6 Mid									

1	Range. 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 652 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 259.79 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 363.63 sqm.	7062 Nos. (1017Kgs.)
2	Printed Diary 2009 Title – MPWTV Week to view Pocket Mid Range. 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 126 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 16.11 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 81.81 sqm.	2958 Nos. (189Kgs.)
3	Printed Diary 2009 Title – MPDTP One Day to a Page Pocket Mid Range 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)-166 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 10.26 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 50 sqm.	1734 Nos. (239 Kgs.)
4	Printed Diary 2009 Title – MSWTV Week to view Slimchart Mid Range. 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 192 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 26.29 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 118.18 sqm.	3030 Nos. (309 Kgs.)
5	Printed Diary 2009 Title – MS2WTV Two Week to view Slimchart Mid Range. 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 138 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 26.28 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 118.18 sqm.	3102 Nos. (223 Kgs.)

6	Printed Diary 2009 Title – MSDTP One Day to Page Slimchart Mid Range 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 314 Kgs.	2022 Nos. (453 Kgs.)
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	2. Containing Book Binding Board(1mm to 4mm)- 19 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 86.36 sqm	
7	Printed Diary 2009 Title – MA5WTV Week to view A5 Mid Range 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 1748 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 620.42 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 763.63 sqm	8502 Nos. (2534 Kgs.)
8	Printed Diary 2009 Title – MA5DTP One Day to Page A5 Mid Range 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 4503 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 712.01 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 868.18 sqm	9318 Nos. (5740 Kgs.)
9	Printed Diary 2009 Title – MA4 WTV Week to view A4 Mid Range 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 1906 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 914.21 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 900 sqm	5526 Nos. (3100 Kgs.)
10	Printed Diary 2009 Title – MA4 DTP 1 Day / Page Mid Range. 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 5359 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 936.58 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 918.18 sqm	5466 Nos. (6701 Kgs.)
11	Printed Diary 2009 Title – EPWTV Week to view Pocket Executive 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 118 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 16.51 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - Nil 4. Containing bonded Leather - 82.28	3030 Nos. (194 Kgs.)
12	Printed Diary 2009 Title – ESWTV Week to view Slimchart Executive. 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 480 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 38.79 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - Nil 4. Containing bonded Leather - 175.99 Sq.mtr.	4470 Nos. (715 Kgs.)
13	Printed Diary 2009 Title – EA5WTV Week to View A5 Executive 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 1092 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 336.70 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - Nil 4. Containing bonded Leather - 414.64 Sq.mtr.	4614 Nos. (1615 Kgs.)
14	Printed Diary 2009 Title – EA4WTV week to view A4 Executive.	7326 Nos.

	1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 2534 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 1212 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - Nil Containing bonded Leather - 1194.12 Sq.mtr	(4205 Kgs.)
15	Printed Diary 2009 Title – ESDTP One Day to a Page Slimchart Executive 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 1515 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 78.54 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - Nil 4. Containing bonded Leather - 351.65 Sq.mtr	8358 Nos. (1839 Kgs.)
16	Printed Diary 2009 Title – EA4DTP One Day to a Page A4 Executive. 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 5795 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 1012.66 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - Nil 4. Containing bonded Leather - 993.55 Sq.mtr	5910 Nos. (7104 Kgs.)
17	Printed Diary 2009 Title – EA5DTP One Day to Page A5 Executive. 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 2410 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 367.24 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - Nil 4. Containing bonded Leather - 448.95 Sq. mtr.	4806 Nos. (2980 Kgs.)
18	Printed Diary 2009 Title – EQWTV A Quarto Week to view APPTs Executive. 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 926 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 350.27 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - Nil 4. Containing bonded Leather - 350.35 Sq. mtr	2406 Nos. (1410 Kgs.)
19	Printed Diary 2009 Title – ESWNB Weekly Notebook Slimchart Executive. 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 178 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 21.92 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - Nil 4. Containing bonded Leather - 99.45 Sq. mtr	2526 Nos. (258 Kgs.)
20	Printed Diary 2009 Title – EA6WTV Week to view A6 Executive.	3606 Nos.

1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 333 Kgs.
2. Containing Book Binding Board(1mm to 4mm)- 132.65 Kgs,
3. Containing PVC Coated Paper (170-240 Gsm) - Nil
4. Containing bonded Leather - 184.72 Sq. mtr

(534 Kgs.)

Import Item

Sl.No.	Import Item Name	Qty.	
1	Printed Diary Block untrimmed (Contains Paper 50-150 Gsm)	95772 No. (34021Kgs.)	
2	Corrugated Boxes	As per packing policy or as applied for whichever is less	
3	PVC Coated Paper (170 -240 Gsm)	1.05 Sq.mtr./Sq.mtr. content in export	
4	Book Binding Board 1mm to 4mm	1.05 Kg/Kg content in export	
5	GLUE	1 Kg/100 Kg of paper used	
6	Bonded Leather (Book Covering Material.)	1.05 Sq. mtr./Sq.mtr. content in export	
7	Sewing Thread	1.05 mtr./mtr. content in export	
8	Polyester Satin Ribbon 3mm – 6mm	1.02 meter/meter content in export	

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:3/22/83-ALC1/2008	Party Name:FICUS PAX PVT. LTD.,	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status :Case Approved
HQ File :01/83/050/00678/AM09/	RLA File :07/24/040/00255/AM09/	Lic.No/Date:0710059076 13.08.2008	Defer Date:

Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 17.6.2009 as under:-

Export Item

S.No.	Description of Item	Quantity
1.	PALLET LYNX 2 & COUGER2 J MODEL 873-0052A	5908.000 Nos.
2.	PALLET 600 X 1070 MM NETSHELTER SX 500LB 873-0242D	250.000 Nos.
3.	PALLET 2 WAY FULL DACK 873-0211A	30.000 Nos.
4.	PALLET STD CHINA 1200MM X 1000MM 873-3005A	30.000 Nos.
5.	PALLET PATF10KW01 873-0307A	1350.000 Nos.
6.	SHIPPING BOX FOR PDUS (TOTAL 4083.10 SQM)	700.000 Nos.

Import Item

S.No.	Description of Item	Quantity
1.	Technical wood (reprocessed wood) of relevant size	1 CBM/Per CBM content in export
2.	Coil wire collated nail ring shank	1 Kg/per Kg. in content in export
3.	Pallet Corner of Rel. Size	Nett to Nett
4.	Triwall 7 Ply H.D Corrugated Board of Rel. GSM	1 Kg/Kg content in export

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:19/24/83-ALC1/2008	Party Name:SILVER OAK LABORATORIES PVT.LTD.	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status :Case approved
HQ File :01/83/050/00732/AM09/	RLA File :05/24/040/00359/AM09/	Lic.No/Date:0510226448 28.08.2008	Defer Date:15.07.2009

Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 17.6.2009 as under:-

Export Item

S.No.	Description of Item	Quantity
1.	Cooling Foot & Leg Gel (99 gms)	350000 Nos.
2.	Soothing Foot Cream (74.25 gms)	800000 Nos.
3.	Antiperspirant Foot Cream (53 gms.)	800000 Nos.
4.	Exfoliating Foot Scrub (74.25 gms.)	500000 Nos.
5.	Jumbo Antiperspirant Foot Cream (106 gms)	500000 Nos.
6.	Jumbo Soothing Foot Cream (148.5 gms)	800000 Nos.

Import Item

S.No.	Description of Item	Quantity
1 to 6	Packing material	As per packing policy or as applied for whichever is less
11.	Cetearatetj-12 (eumulgin B1)	3754 Kg
12.	Extract chamomile 20376	92 Kg
13.	Primerose ext 69897	92 Kg
14.	Synthetic perfumery compound (ess. Oil)	635 kg
16.	Cetearyl alcohol, ceteareth-20 (emulgade 1000N1)	6746 Kg
18.	Extract witch hazel 20380	48 Kg
19.	Peppermint extract 21295	48 Kg
21.	Sodium lauryl sulfate (28%) (tensagex EOC628HPH)	3832 Kg
22.	Sodium Hydroxide (Sodu wodorotelenek CZ	115 Kg

	NAOH)	
25.	Cocamidopropyl betaine (38%), tegobetaine F50/Dehyton PK 45	766 Kg
26.	Eucalyptus Oil 90054	77 Kg
27.	Disodium Edta	38 kg
29.	Prungs Amygdalus Duscis (almond shell powder)	383 Kg
30.	Pumice sand 20 mesh irradiated	1916 Kg

Rest of the items are not allowed since these are not appearing in the approved list of item under Drug & Cosmetics Act.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

11	Case No.: 3/24/87-ALC1/2008	Party Name:PARAM WOOD MOULDING PVT. LTD.	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status: Case Deferred
	HQ File :01/87/050/00429/AM09/	RLA File :03/95/040/00433/AM09/	Lic.No/Date:0310486070 11.09.2008	Defer Date:15.07.2009
	Decision :The Committee considered the case as per agenda. The representative of DIPP present in the meeting and on the basis of written comments dt. 17.6.2009 offered by him the Committee decided to call for the following information from the firm as under:- 1. O/o solid content of various coating material along with their technical specification. Accordingly the case may be re-listed on 15.7.2009.			

12	Case No.: 30/48/83-ALC1/2008	Party Name:COOKSON INDIA PVT. LTD.	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status: Case Deferred
	HQ File :01/83/050/01299/AM09/	RLA File :04/24/040/00112/AM09/	Lic.No/Date:0410098508 11.09.2008	Defer Date:15.07.2009
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 21/5/2009 issued by this office. Accordingly the case may be re-listed on 15.7.2009..			

13	Case No.: 10/28/83-ALC1/2008	Party Name:SYNTHITE INDUSTRIAL CHEMICALS LTD	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status: Case Deferred
	HQ File :01/83/050/00826/AM09/	RLA File :10/24/040/00085/AM09/	Lic.No/Date:1010031085 26.09.2008	Defer Date:15.07.2009

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 15.7.2009

14	Case No.: 3/32/83-ALC1/2008	Party Name:SYNERGY POLY ADDITIVES PVT.LTD.,	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status: Case Deferred
	HQ File :01/83/050/00916/AM09/	RLA File :05/24/040/00094/AM08/	Lic.No/Date:0510229593 21.10.2008	Defer Date:15.07.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 15.7.2009			

15	Case No.: 32/48/83-ALC1/2008	Party Name:MAROMA (A UNIT OF ARA VINDA TRUST)	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status: Case Deferred
	HQ File :01/83/050/01301/AM09/	RLA File :25/24/040/00006/AM09/	Lic.No/Date:2510002279 24.10.2008	Defer Date:15.07.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the DC(SSi). Accordingly the case may be re-listed on 15.7.2009			

Case No.:6/33/83-ALC1/2008	Party Name:THOMSON PRESS INDIA LTD	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status :Case Approved
HQ File :01/83/050/00952/AM09/	RLA File :05/24/040/00467/AM09/	Lic.No/Date:0510230218 03.11.2008	Defer Date:
Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 17.6.2009 as under:-			
<u>Export Item</u>			
S.No.	Description of Item	Quantity	
1.	Printed Diary 2009 NBNZ Pocket Diary 2009 1. Containing Printed Diary Block – (Contains Paper 50-150 GSM) – 910 Kgs. 2. Containing Book Binding Board (1 mm to 4 mm) – 480 Kg 3. Containing PVC Coated paper (170-240 GSM) – 454.54 Sqm.	12000 Nos. (1510 Kgs.)	

Import Item

S.No.	Description of Item	Quantity
1.	Printed Diary Block untrimmed (contains paper 50-150 GSM)	1024 Kgs
2.	Corrugated boxes	As per packing policy or as applied for whichever is less
3.	PVC Coated paper (Book Binding material – PU quality) prestige col. Synt. (170-240 GSM) thickness 0.65 mm width 1.4 meter	1.05 mtr./mtr. content in export
4.	Polyurethane (Book Binding material – PU quality doa,amte synt.) (170-240 GSM) thickness 0.65 mm width 1.4 meter	- do -
5.	Book Binding Board 1 mm to 4 mm	1.05 Kg/Kg content in export
6.	Glue	1 Kg/100 Kg of paper used

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:7/33/83-ALC1/2008	Party Name:THOMSON PRESS INDIA LTD	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Approved
HQ File :01/83/050/00953/AM09/	RLA File :05/24/040/00379/AM09/	Lic.No/Date:0510230219 03.11.2008	Defer Date:

Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 17.6.2009 as under:-

Export Item

Sr. No	Export Item Name	Quantity
1	Printed Diary 2009 Title : OB Desk Diary Day/Page A4 Asstd 2009 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 7716 Kgs.	9600 Nos. (9598 Kgs.)

	2. Containing Book Binding Board(1mm to 4mm)- 1470 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 1601 sqm.	
2	Printed Diary 2009 Title - Desk Diary Day A Page A4 BLU 2009. 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 1447 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 276 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 300 sqm.	1800 Nos. (1820 Kgs.)
3	Printed Diary 2009 Title - Desk Diary Day A Page A4 BI 2009. 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)-1447 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 276 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 300 sqm.	1800 Nos. (1820 Kgs.)
4	Printed Diary 2009 Title - Desk Diary 1 Day/ Page A5 BLK 2009. 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 5323 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 853 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 1215 sqm.	13200 Nos. (6627 Kgs.)
5	Printed Diary 2009 Title Desk Diary 1 Day/ Page A5 BLU 2009. 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 1452 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 233 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 332 sqm.	3600 Nos. (1807 Kgs.)
6	Printed Diary 2009 Title Desk Diary D/ PG APP A4 BLK 2009. 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 1929 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 367.53 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 400 sqm	2400 Nos. (2414 Kgs.)
7	Printed Diary 2009 Title Desk Diary D/PG APP A4 BLUE 2009. 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 482 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 91.90 Kgs,	600 Nos. (616 Kgs.)

	3. Containing PVC Coated Paper (170-240 Gsm) - 100 sqm	
8	Printed Diary 2009 Title Desk Diary D/PG APP A4 RED 2009. 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 482 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 91.90 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 100 sqm	600 Nos. (616 Kgs.)
9	Printed Diary 2009 Title Desk Diary Day/ Page A5 BLK 2009. 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 1451 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 232 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 331 sqm	3600 Nos. (1808 Kgs.)
10	Printed Diary 2009 Title Desk Diary Day/ Page APP2009. 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 242 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 39 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 55 sqm	600 Nos. (301 Kgs.)
11	Printed Diary 2009 Title Desk Diary Day/ PG app A5 RED 2009. 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 242 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 39 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 55 sqm	600 Nos. (301 Kgs.)
12	Printed Diary 2009 Title Desk Diary Week/ViewA4 BLU 2009. 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 1391 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 713 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 783 sqm	4800 Nos. (2280 Kgs.)
13	Printed Diary 2009 Title Desk Diary Week/ViewA4 BLU 2009. 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 348 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 178 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 195 sqm	1200 Nos. (598 Kgs.)
14	Printed Diary 2009 Title Desk Diary Week/ViewA4 RE 2009. 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 348 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 178 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 195 sqm	1200 Nos. (598 Kgs.)
15	Printed Diary 2009 Title Desk Diary Week/ViewA5 BLA 2009. 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 2330 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 894 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 1283 sqm	14400 Nos. (3550 Kgs.)

16	Printed Diary 2009 Title Desk Diary Week/ViewA5 BLUE 2009. 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 583 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 224 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 321 sqm	3600 Nos. (897 Kgs.)
17	Printed Diary 2009 Title Desk Diary Week/ViewA5 RED 2009. 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 388 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 149 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 214 sqm	2400 Nos. (589 Kgs.)
18	Printed Diary 2009 Title Desk Diary 2 Day/PGE A4 BL 2009. 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 1429 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 145 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 156 sqm	900 Nos. (1681 Kgs.)
19	Printed Diary 2009 Title Desk Diary 2 Days / PGE A4 BL 2009. 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 2857 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 290 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 312 sqm	1800 Nos. (3363 Kgs.)
20	Printed Diary 2009 Title CSD DSK Diary Port WK/VW B 2009. 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 346 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 67 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 255.70 sqm	6000 Nos. (492 Kgs.)
21	Printed Diary 2009 Title Desk Diary Slim Week to view BLK 2009. 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 41 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 8 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 30.66 sqm	720 Nos. (59 Kgs.)
22	CSD DSK Diary 2WK/Vw POR BL 2009. 1. Containing printed Diary Block- (Contains Paper 50-150 Gsm)- 26 Kgs. 2. Containing Book Binding Board(1mm to 4mm)- 8 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) - 32 sqm	720 Nos. (47 Kgs.)

Import Item

Sl.No.	Import Item Name	Qty.	
1	Printed Diary Blocks untrimmed (Contains Paper 50-150 Gsm)	36372 Kg	
2	Corrugated Boxes	As per packing policy	

			or as applied for whichever is less	
3		PVC Coated Paper (170-240 Gsm)	1.05 sq.mtr./sq.mtr. content in export	
4		Book Binding Board 1mm to 4 mm	1.05 Kg/Kg content in export	
5		GLUE	1 Kg/100 Kg of paper used	
6		Barcode Stickers (self Addesive Paper)	Nett to Nett	

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:8/33/83-ALC1/2008	Party Name:THOMSON PRESS INDIA LTD	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Approved
HQ File :01/83/050/00954/AM09/	RLA File :05/24/040/00433/AM09/	Lic.No/Date:0510230223 03.11.2008	Defer Date:

Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 17.6.2009 as under:-

Export Item

Sr. No	Export Item Name	Quantity
1	Printed Diary Title - OPW Slimline WTV Portrait Wiro Bound 14 Month Diary & OPW – Tray Box & LID (for Inser A5 & Pocket diary = 556 Nos. 1. Containing printed Diary Block (Contains Paper 50-150 Gsm) - 2790 Kgs., 2. Containing Book Binding Board - Nil 3. Containing Book Binding Material (fiscagomma Agenda Winner) (170-240 Gsm) 0.7mm (Polyurethanes material in Rolls) in Sq. Mtr. 1257 sqm.	29006 (4061 kgs.)
	Printed Diary Title – OPW – A5 DTP Domani Classic 14 Month Desk Diary.	

2	1. Containing printed Diary Block (Contains Paper 50-150 Gsm) - 7902 Kgs., 2. Containing Book Binding Board (1mm to 4mm) - 914 Kgs, 3. Containing Book Binding Material (fiscagomma Agenda Winner) (170-240 Gsm) 0.7mm (Polyurethanes material in Rolls) in Sq. Mtr.- 1266 sqm.	14006 (9664 kgs.)
3	Printed Diary Title – Frank Cowan Regal Size Week to View Diary. 1. Containing printed Diary Block (Contains Paper 50-150 Gsm) - 4552 Kgs., 2. Containing Book Binding Board (1mm to 4mm) - 547 Kgs, 3. Containing Book Binding Material (fiscagomma Agenda Winner) (170-240 Gsm) 0.7mm (Polyurethanes material in Rolls) in Sq. Mtr. - 523 sqm.	3006 (5378 kgs.)
4	Printed Diary Title – Frank Cowan Slimline Week to View Landscape Diary. 1. Containing printed Diary Block (Contains Paper 50-150 Gsm) -116 Kgs., 2. Containing Book Binding Board (1mm to 4mm) - 16 Kgs, 3. Containing Book Binding Material (fiscagomma Agenda Winner) (170-240 Gsm) 0.7mm (Polyurethanes material in Rolls) in Sq. Mtr. - 77 sqm.	3006 (168 kgs.)
5	Printed Diary Title – diabetes UK – Special Slimchart Week to voew Portrait Special (CAPV) 2009 Diary 1. Containing printed Diary Block (Contains Paper 50-150 Gsm -189 Kgs., 2. Containing Book Binding Board (1mm to 4mm) - 28 Kgs, 3. Containing Book Binding Material (fiscagomma Agenda Winner) (170-240 Gsm) 0.7mm (Polyurethanes material in Rolls) in Sq. Mtr.- 127 sqm.	3006 (286 kgs.)
6	Printed Diary Title – Sewells Information – A4 One Day to a Page Desk diary 1. Containing printed Diary Block (Contains Paper 50-150 Gsm - 63 Kgs., 2. Containing Book Binding Board (1mm to 4mm) - 9 Kgs, 3. Containing Book Binding Material (fiscagomma Agenda Winner) (170-240 Gsm) 0.7mm (Polyurethanes material in Rolls) in Sq. Mtr. - 42.04 sq. Mtr.	1006 (95 kgs.)

Import Item

Sl.No.	Import Item Name	Qty.
1	Printed Diary Blocks untrimmed (contains paper 50-150 Gsm)	17579 Kg
2	PVC Coated Paper (170-240 Gsm)	1.05 sq.mtr./sq.mtr. content in export
3	Book Binding Board 1mm to 4mm	1.05 Kg/Kg content in export
4	GLUE	1 Kg/100 Kg of paper used
5	AGENDA FN 99 NATURE – Book Binding Material (fiscagomma Agenda Winner) (170-240 Gsm) 0.7mm (Polyurethanes material in Rolls)	1.05 sq.mtr. / sq.mtr. content in export
6	Double Wire Loops – formed (3 loops per 1”).	Nett + 2% wastage
7	Corrugated Boxes	As per packing policy or as applied for whichever is less

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:12/33/83-ALC1/2008	Party Name:THOMSON PRESS INDIA LTD	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Approved
HQ File :01/83/050/00958/AM09/	RLA File :05/24/040/00421/AM09/	Lic.No/Date:0510230387 06.11.2008	Defer Date:

Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 17.6.2009 as under:-

Export Item

S.No.	Description of Item	Quantity
1.	Printed Diary Title – Howard Smith paper Group Ltd, - Slimchart White Paper . 1. Containing Printed Diary Block – (Contains Paper 50-150 GSM) – 113 Kgs. 2. Containing Book Binding Board (1 mm to 4	1415 Nos. (167 Kgs.)

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	mm) – 13 Kg 3. Containing PVC Coated paper (170-240 GSM) – 54 Sqm.	
2.	Printed Diary Title – Howard Smith paper Group Ltd, - Quarto WTV white paper 1. Containing Printed Diary Block – (Contains Paper 50-150 GSM) – 1423 Kgs. 2. Containing Book Binding Board (1 mm to 4 mm) – 436.02 Kg 3. Containing PVC Coated paper (170-240 GSM) – 356 Sqm.	3206 Nos (1988 Kgs.)

Import Item

S.No.	Description of Item	Quantity
1.	Printed Diary Block untrimmed (contains paper 50-150 GSM)	4621 No. (1692 Kgs.)
2.	PVC Coated paper. (170-240 GSM)	1.05 Sq. mtr./ Sq.mtr. content in export
3.	Book Binding Board 1 mm to 4 mm	1.05 Kg/Kg content in export
4.	Glue	1 Kg/100 Kg of paper used

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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Case No.:2/36/83-ALC1/2008	Party Name:EMAMI LIMITED,	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Deferred
HQ File :01/83/050/00993/AM09/	RLA File :02/24/040/00189/AM09/	Lic.No/Date:0210119982 20.11.2008	Defer Date:15.07.2009
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the DC(SSI). Accordingly the case may be re-listed on 15.7.2009			

Case No.:3/36/83-ALC1/2008	Party Name:AEGEAN OFFSET PRINTERS	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Approved
HO File :01/83/050/00994/AM09/	RLA File :05/24/040/00522/AM09/	Lic No/Date:0510231281	Defer Date:

Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 17.6.2009 as under:-

Export Item

S.No.	Description of Item	Quantity
1.	Multicolour Printed Hardbound Books (Mat. Used Net Wt : Printing Paper 18000 Kg Book Binding Board – 2000 Kg)	20000.000 Nos.
2.	Multicolour Printed Soft Cover Books (Mat. Used Net Wt : Printing Paper 11000 Kg Paper Board – 800 Kg)	40000.00 Nos.
3.	Multicolour Printed Catelouge/Leaflets (Mat Used: Net Wt : Printing Paper 27000 Kg)	900000.000 Nos.
4.	Multicolour Printed Calendars (Mat. Used Net Wt : Printing Paper 30000 Kg Paper Board – 3000 Kg)	150000.000 Nos.

Import Item

S.No.	Description of Item	Quantity
1.	Printed Paper Coated (Rel. GSM)	103200 Kgs.
2.	Paper Board (Rel. GSM)	4370 Kg
3.	Book Binding Board (1.5 mm to 3.50 mm)	2200 Kg
4.	Gum/Glue	348 Kg
5.	Printing Ink	Upto 2% of the FOB value
6.	Graphic Art Film/Aluminium Plate (Lithographic/thermal)	3% of the FOB value

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 17.6.2009 as under:-

Export Item

S.No.	Description of Item	Quantity
1.	Printed Diary TITLE ANZ POCKET DIARY 2009 1. Containing Printed Diary Block – (Contains Paper 50-150 GSM) – 265 Kgs. 2. Containing Book Binding Board (1 mm to 4 mm) – 174 Kg 3. Containing Polyurethane (Book Binding Material – flscagomma Agenda Winner (170-240 Gsm) 0.7 mm (polyurethane material in rolls) in sq. Mtr. – 240 Sqm.	5000 (570 Kg)

Import Item

S.No.	Description of Item	Quantity
1.	Printed Diary Block untrimmed (contains paper 50-150 GSM)	298 Kg
2.	Corrugated Boxes 1 – size = 176x96x155 mm= 1710 Nos. 2-size 376x296x325 mm= 175 total = 1885 nos.	As per packing policy or as applied for whichever is less
3.	Polyurethane (Book Binding material – ficagomma agenda winner(170-240 GSM) 0.7 mm (polyurethane material in rolls) in sq. meter	1.05 sq.mtr./sq.mtr. content in export
3.	Book Binding Board 1 mm to 4 mm	1.05 Kg/Kg content in export
4.	Glue	1 Kg/100 Kg of paper used

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:12/39/83-ALC1/2008	Party Name:THOMSON PRESS INDIA LTD	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Approved
HQ File :01/83/050/01069/AM09/	RLA File :05/24/040/00521/AM09/	Lic.No/Date:0510232359 11.12.2008	Defer Date:

Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 17.6.2009 as under:-

Export Item

S.No.	Description of Item	Quantity
1.	Printed Diary Title – Sigma A4 Size Diry 1. Containing Printed Diary Block – (Contains Paper 50-150 GSM) – 2628 Kgs. 2. Containing Book Binding Board (1 mm to 4 mm) – 450 Kg 3. Containing PVC Coated paper (170-240 GSM) – 360 Sqm.	3000 Nos. (3936 Kgs)
2.	Printed Diary Title – Sigma Slimline WTV Diary 1. Containing Printed Diary Block – (Contains Paper 50-150 GSM) – 54 Kgs. 2. Containing Book Binding Board (1 mm to 4 mm) – 5.40 Kg 3. Containing PVC Coated paper (170-240 GSM) – 59 Sqm.	600 Nos. (88 Jgs.)

Import Item

S.No.	Description of Item	Quantity
1.	Printed Diary Block untrimmed (contains paper 50-150 GSM)	3600 Nos. (3003 Kgs)
2.	PVC Coated paper. (170-240 GSM)	1.05 Sq. mtr./ Sq.mtr. content in export
3.	Book Binding Board 1 mm to 4 mm	1.05 Kg/Kg content in export

4.	Glue	1 Kg/100 Kg of paper used
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.		

24	Case No.: 28/39/83-ALC1/2008	Party Name:THOMSON PRESS INDIA LTD	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status :Case deferred
	HQ File :01/83/050/01085/AM09/	RLA File :05/24/040/00569/AM09/	Lic.No/Date:0510232528 15.12.2008	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the DIPP. Accordingly the case may be re-listed on 15.7.2009			

25	Case No.: 8/40/83-ALC1/2008	Party Name:TEC LAM INDUSTRIES	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status :Case Deferred
	HQ File :01/83/050/01099/AM09/	RLA File :07/24/040/00323/AM09/	Lic.No/Date:0710061859 22.12.2008	Defer Date:15.07.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application called for from firm and RLA vide letter dated 15/5/09.. Accordingly the case may be relisted on 15.7.09			

26	Case No.: 8/42/83-ALC1/2008	Party Name:COOKSON INDIA PVT. LTD.	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status :Case Deferred
	HQ File :01/83/050/01133/AM09/	RLA File :04/24/040/00208/AM09/	Lic.No/Date:0410101315 30.12.2008	Defer Date:15.07.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application called for from firm and RLA vide letter dated 15/5/09. Reminder issued on 29.5.09. Accordingly the case may be relisted on 15.7.09.			

27	Case No.: 3/44/83-ALC1/2008	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status :Case Deferred
	HQ File :01/83/050/01152/AM09/	RLA File :33/24/040/00003/AM09/	Lic.No/Date:3310012510 07.01.2009	Defer Date:15.07.2009
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm/RLA has been received on 28/5/2009 and refer the application to TA.. Accordingly the case may be re-listed on 15.7.2009.			

28	Case No.:12/44/83-ALC1/2008		Party Name:V.PAK INDIA,		Meet No/Date:12/83-ALC1/2009 17.06.2009		Status:Case Approved								
	HQ File :01/83/050/01161/AM09/		RLA File :07/24/040/00573/AM09/		Lic.No/Date:0710062431 19.01.2009		Defer Date:								
	Decision : The Committee considered the case as per agenda. The representative of DIPP present in the meeting and on the basis of written comments dated 17/6/09 offered by him the Committee decided to approve the case as applied for as under:-														
	<table><tr><td>Export Item</td><td>Quantity</td><td>Import Item</td><td>Quantity</td></tr><tr><td>CORRUGATED BOXES 1300 G (7 PLY) HSC-24578.4 KGS 700 G (5 PLY) CAP – 5087.25 KGS</td><td>29665.600 Kg</td><td>1. 1300 G (7 PLY) CORRUGAGED SHEETS 2. 700 G (5 PLY) CORRUGATED SHEET</td><td>25807.000 Kg 5341.000 Kg</td></tr></table>								Export Item	Quantity	Import Item	Quantity	CORRUGATED BOXES 1300 G (7 PLY) HSC-24578.4 KGS 700 G (5 PLY) CAP – 5087.25 KGS	29665.600 Kg	1. 1300 G (7 PLY) CORRUGAGED SHEETS 2. 700 G (5 PLY) CORRUGATED SHEET
Export Item	Quantity	Import Item	Quantity												
CORRUGATED BOXES 1300 G (7 PLY) HSC-24578.4 KGS 700 G (5 PLY) CAP – 5087.25 KGS	29665.600 Kg	1. 1300 G (7 PLY) CORRUGAGED SHEETS 2. 700 G (5 PLY) CORRUGATED SHEET	25807.000 Kg 5341.000 Kg												
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.															

29	Case No.:13/44/83-ALC1/2008		Party Name:V.PAK INDIA,		Meet No/Date:12/83-ALC1/2009 17.06.2009		Status:Case Approved								
	HQ File :01/83/050/01162/AM09/		RLA File :07/24/040/00574/AM09/		Lic.No/Date:0710062432 19.01.2009		Defer Date:								
	Decision : The Committee considered the case as per agenda. The representative of DIPP present in the meeting and on the basis of written comments dated 17/6/09 offered by him the Committee decided to approve the case as applied for as under:-														
	<table><tr><td>Export Item</td><td>Quantity</td><td>Import Item</td><td>Quantity</td></tr><tr><td>CORRUGATED BOXES 1300 G (7 PLY) HSC- 23461.2 KGS 700 (5 PLY) CAP – 5341.6 KGS</td><td>28802.800 Nos.</td><td>1. 1300 G (7 PLY) CORRUGAGED SHEETS 2. 700 G (5 PLY) CORRUGATED SHEET</td><td>24634.000 Kg 5608.000 Kg</td></tr></table>								Export Item	Quantity	Import Item	Quantity	CORRUGATED BOXES 1300 G (7 PLY) HSC- 23461.2 KGS 700 (5 PLY) CAP – 5341.6 KGS	28802.800 Nos.	1. 1300 G (7 PLY) CORRUGAGED SHEETS 2. 700 G (5 PLY) CORRUGATED SHEET
Export Item	Quantity	Import Item	Quantity												
CORRUGATED BOXES 1300 G (7 PLY) HSC- 23461.2 KGS 700 (5 PLY) CAP – 5341.6 KGS	28802.800 Nos.	1. 1300 G (7 PLY) CORRUGAGED SHEETS 2. 700 G (5 PLY) CORRUGATED SHEET	24634.000 Kg 5608.000 Kg												
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.															

Case No.:5/8/83-ALC1/2009		Party Name:SOLAR EXPLOSIVES LTD.	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Deferred
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30	HQ File :01/83/050/00105/AM10/	RLA File :03/95/040/00738/AM09/	Lic.No/Date:0310505337 03.02.2009	Defer Date:15.07.2009
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 15.7.2009.				

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Case No.:8/8/83-ALC1/2009	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Approved
HQ File :01/83/050/00108/AM10/	RLA File :03/94/040/00954/AM09/	Lic.No/Date:0310505564 04.02.2009	Defer Date:
Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 17.6.2009 as under:-			
<u>Export Item</u>			
S.No.	Description of Item	Quantity	
1.	Release Liners (Silicone One Side coated paper) 60 to 80 GSM	1 Kg	
<u>Import Item</u>			
S.No.	Description of Item	Quantity	
1.	Glassine and Other Glazed Release base Paper in Jumbo Rolls of Rel. GSM	1.05 Kg	
2.	Silicone Polymer (100% Solid)	2.1 Grams/Sq. Meter of export product	
3.	Catalyst for Silicone	0.126 Grams/Sq. Meter of Export Product	
4.	Cross Linker for Silicone	0.0735 Grams/q.Meter of Export Product	
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

	Case No.:1/48/83-ALC1/2008	Party Name:RUSHIL DECOR LTD.	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Deferred
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32	HQ File :01/83/050/01270/AM09/	RLA File :08/24/040/00223/AM09/	Lic.No/Date:0810078052 10.02.2009	Defer Date:15.07.2009
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from firm and RLA vide letter dated 15/5/09 . Accordingly the case may be relisted on 17.6.09.				

33	Case No.:7/48/83-ALC1/2008	Party Name:COOKSON INDIA PVT. LTD.	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Approved
	HQ File :01/83/050/01276/AM09/	RLA File :04/24/040/00240/AM09/	Lic.No/Date:0410102270 11.02.2009	Defer Date:
Decision : The Committee considered the case as per agenda. The firm vide letter dated 27.5.2009 has stated that the licence has been issued under para 4.7.1 on repeat basis. The Committee decided to withdrawn the case.				

34	Case No.:14/48/83-ALC1/2008	Party Name:AKZO NOBEL CHEMICALS (INDIA) LIMITED.	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Approved
	HQ File :01/83/050/01283/AM09/	RLA File :31/24/040/00291/AM09/	Lic.No/Date:3110037326 11.02.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC (Chem. Division) forwarded vide their U.O. No.14010/72/2008-Ch-II dated 17.6.2009 as under:-			
	Export Item	Qty.	Import Item	Qty.
	Trigonox 93 Di (terbutyl peroxybenzoate, 80% solution with acetylacetone)	1 Kg	1. Acetyl Acetone 2. Tert-butyl Hydro Peroxide 70% 3. Magnesium Sulphate 2 aqueous 4. Benzoyl Chloride	0.192 Kg 0.575 Kg 0.023 Kg 0.625 Kg
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

	Case No.:19/48/83-ALC1/2008	Party Name:SILVER OAK LABORATORIES PVT.LTD.	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Approved
	HQ File :01/83/050/01288/AM09/	RLA File :05/24/040/00718/AM09/	Lic.No/Date:0510236338 12.02.2009	Defer Date:

Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 17.6.2009 as under:-

Export Item

S.No.	Description of Item	Quantity
1.	SMOOTHING FOOT SCRUB (75 gm/pc)	834760 Nos.
2.	COOL DOWN FOOT GEL (100 gm/pc)	911208 Nos.

Import Item

S.No.	Description of Item	Quantity
4.	Frag. 622844 Strawberry Feet	380 Kg
6.	Cocamidopropyl Betaine (38%)	680.7 Kg
8.	Sodium lauryl sulfate (28%)	1788 Kg
9.	Disodium Edta	65 Kg
10.	Prungs Amygdalus Duscis (almond shell powder)	651 Kg
11.	Sodium Hydroxide (Sodu wodorotelenek CZ NAOH)	195 Kg
12.	Pumice sand 20 mesh irradiated	3256 Kg
14.	Benzophenone 4	94 Kg
15.	D. Panthenol	94 Kg
17.	Peg-40 Hydrogenated castor oil (cremophor PH-40)	329 Kg
18, 1	Packing Material	As per packing policy

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:20/48/83-ALC1/2008

Party Name:KUMAR ADHESIVE PVT LTD

Meet No/Date:12/83-ALC1/2009
17.06.2009

Status:Case
Deferred

HQ File :01/83/050/01289/AM09/

RLA File :02/24/040/00267/AM09/

Lic.No/Date:0210123187
13.02.2009

Defer
Date:15.07.2009

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 21/5/2009 issued by this office. Accordingly the case may be re-listed on 15.7.2009..

37	Case No.:26/48/83-ALC1/2008	Party Name:GUJARAT CHEMICALS	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status :Case Approved
	HQ File :01/83/050/01295/AM09/	RLA File :08/24/040/00120/AM09/	Lic.No/Date:0810078149 16.02.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC (Chem. Division) forwarded vide their U.O. No.14010/71/2007-Ch-II dated 16.6.2009 as under:-			
	Export Item	Qty.	Import Item	Qty.
	Gujchem WE Cetostearyl Alcohol 1.25 moles Ethoxylate	1 Kg	1. Cetostearyl Alcohol 2. Ethylene Oxide	0.829 Kg 0.1690 Kg
	Gujchem CSA 25 C-16/C-18 Fatty Alcohol 25 moles Ethoxylate	1 Kg	1. Cetostearyl Alcohol 2. Ethylene Oxide.	0.1934 Kg 0.8066 Kg
38	Gujchem LA 22 C-12/C-14 Fatty Alcohol 12 moles Ethoxylate	1 kg	1. Fatty Alcohol (Lauryl Alcohol) 2. Ethylene Oxide	0.168 Kg 0.8308 Kg
	Gujchem NP Nonyl Phenol 100 moles Ethoxylate	1 Kg	1. Nonyl Phenol 2. Ethylene Oxide	0.0476 Kg 0.9524 Kg
	Gujchem SA 80 Stearyl Alcohol 80 moles Ethoxylate	1 Kg	1. Stearyl Alcohol 2. Ethylene Oxide	0.072 Kg 0.928 Kg
	RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

38	Case No.:42/48/83-ALC1/2008	Party Name:BELLAPREMIER HAPPY HYGIENECARE PRIVATE LIMITED	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status :Case Deferred
	HQ File :01/83/050/01311/AM09/	RLA File :35/24/040/00056/AM09/	Lic.No/Date:3510025842 17.02.2009	Defer Date:15.07.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 13/5/2009 issued by this office. Accordingly the case may be re-listed on 15.7.2009..			

39	Case No.: 45/48/83-ALC1/2008	Party Name:THOMSON PRESS INDIA LTD	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status: Case Deferred
	HQ File :01/83/050/01314/AM09/	RLA File :05/24/040/00592/AM09/	Lic.No/Date:0510236634 17.02.2009	Defer Date:15.07.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the DIPP. Accordingly the case may be re-listed on 15.7.2009.			

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Case No.:40/48/83-ALC1/2008	Party Name:GUJARAT CHEMICALS	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status :Case Approved
HQ File :01/83/050/01309/AM09/	RLA File :08/24/040/00152/AM09/	Lic.No/Date:0810078191 17.02.2009	Defer Date:
Decision : Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC (Chem. Division) forwarded vide their U.O. No.14010/71/2007-Ch-II dated 16.6.2009 as under:-			
Export Item	Qty.	Import Item	Qty.
Gujchem NP Nonyl Phenol 100 moles Ethoxylate	1 kg	1. Nonyl Phenol 2. Ethylene Oxide	0.0476 Kg 0.9524 Kg
Gujchem SA 80 Stearyl Alcohol 80 moles Ethoxylate	1 Kg	1. Stearyl Alcohol 2. Ethylene Oxide	0.072 Kg 0.928 Kg
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

41	Case No.: 4/49/83-ALC1/2008	Party Name:THOMSON PRESS INDIA LTD	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status: Case Deferred
	HQ File :01/83/050/01320/AM09/	RLA File :05/24/040/00684/AM09/	Lic.No/Date:0510236810 19.02.2009	Defer Date:15.07.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of reply awaited from the firm. . Accordingly the case may be re-listed on 15.7.2009.			

42	Case No.: 7/8/83-ALC1/2009	Party Name:INDIAN CORK INDUSTRIES	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status: Case Deferred
	HQ File :01/83/050/00107/AM10/	RLA File :05/24/040/00742/AM09/	Lic.No/Date:0510237309 27.02.2009	Defer Date:15.07.2009
	Decision : The Committee considered the case as per agenda. The representative of DIPP present in the meeting and on the basis of written comments dated 17.6.09 offered by him the Committee decided to call for the following information from the firm as under: 1. Nett content of Cork in export 2. Justification for 20% wastage in Cork Accordingly the case may be re-listed on 15.7.2009.			

43	Case No.: 9/8/83-ALC1/2009	Party Name:MEGHACHEM INDUSTRIES	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status: Case Deferred
	HQ File :01/83/050/00109/AM10/	RLA File :08/24/040/00212/AM09/	Lic.No/Date:0810078432 27.02.2009	Defer Date:15.07.2009
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 15.7.2009..			

44	Case No.: 10/8/83-ALC1/2009	Party Name:SAVITA POLYMERS LTD.	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status: Case Deferred
	HQ File :01/83/050/00110/AM10/	RLA File :03/95/040/00606/AM09/	Lic.No/Date:0310509829 02.03.2009	Defer Date:15.07.2009
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L issued on 16/6/2009 by Deptt. of C&PC (PC..Div.). Accordingly the case may be re-listed on 15.7.2009..			

45	Case No.: 18/8/83-ALC1/2009	Party Name:A L A CHEMICALS PVT. LTD	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status: Case Deferred
	HQ File :01/83/050/00118/AM10/	RLA File :03/94/040/00991/AM08/	Lic.No/Date:0310510111 03.03.2009	Defer Date:15.07.2009
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information			

from the firm to the D/L issued on 4/6/2009 by Deptt. of C&PC (Chem..Div.). Accordingly the case may be re-listed on 15.7.2009..

46	Case No.:13/8/83-ALC1/2009	Party Name:CORTICA MFG (INDIA) PVT LTD	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Approved
	HQ File :01/83/050/00113/AM10/	RLA File :04/24/040/00164/AM09/	Lic.No/Date:0410102681 04.03.2009	Defer Date:
	Decision : The Committee considered the case as per agenda. The representative of DIPP present in the meeting and on the basis of written comments dated 17/6/09 offered by him the Committee decided to approve the case as applied for which includes 5% wastage in cork and 2% wastage in rubber. RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

47	Case No.:25/2/83-ALC1/2009	Party Name:EURO DECOR PVT. LTD.	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Deferred
	HQ File :01/83/050/01383/AM09/	RLA File :03/94/040/01074/AM09/	Lic.No/Date:0310511354 13.03.2009	Defer Date:15.07.2009
	Decision : The Committee considered the case as per agenda and noted that reply to the D/L dated 11/5/09 from the firm has been received on 16.6.09 and reply refer to TA and defer consideration of the case for four weeks.. Accordingly the case may be re-listed on 15.7.2009.			

48	Case No.:19/8/83-ALC1/2009	Party Name:A L A CHEMICALS PVT. LTD	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Approved
	HQ File :01/83/050/00119/AM10/	RLA File :03/94/040/00983/AM08/	Lic.No/Date:0310511420 13.03.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC (Chem. Division) forwarded vide their U.O. No.14010/70/2008-Ch-II dated 27.3.2009 as under:-			

Export Item	Qty.	Import Item	Qty.
PVC Stabilizer ALA 4610	1 Kg	1. Barium Hydroxide	0.157 Kg
Containing barium Stearate 61% min.		2. Lead Oxide	0.103 Kg
Lead Stearate 34% min.		3. Stearic Acid (Stearic acid content: 50+/-10%	0.737 Kg
Bisphenol-A 1% min.		Stearic acid + Palmitic acid content: 90% min.	

4. Bisphenol-A

0.010 kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

49	Case No.: 4/2/83-ALC1/2009	Party Name: PANAMA PETROCHEM LTD.	Meet No/Date: 12/83-ALC1/2009 17.06.2009	Status: Case Deferred
	HQ File :01/83/050/01362/AM09/	RLA File :03/95/040/00901/AM09/	Lic.No/Date:0310511814 17.03.2009	Defer Date:15.07.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L issued on 12/6/2009 by Deptt. of C&PC (PC..Div.). Accordingly the case may be re-listed on 15.7.2009..			

50	Case No.: 8/2/83-ALC1/2009	Party Name: A.M.TODD COMPANY INDIA PRIVATE LIMITED	Meet No/Date: 12/83-ALC1/2009 17.06.2009	Status: Case Deferred
	HQ File :01/83/050/01366/AM09/	RLA File :03/94/040/01094/AM09/	Lic.No/Date:0310512052 18.03.2009	Defer Date:15.07.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L issued on 2/6/2009 by Deptt. of C&PC (Chem.Div.). Accordingly the case may be re-listed on 15.7.2009..			

51	Case No.: 27/2/83-ALC1/2009	Party Name: DUJODWALA PAPER CHEMICALS LTD	Meet No/Date: 12/83-ALC1/2009 17.06.2009	Status: Case Deferred
	HQ File :01/83/050/01385/AM09/	RLA File :03/94/040/00494/AM09/	Lic.No/Date:0310512669 23.03.2009	Defer Date:15.07.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L issued on 8/6/2009 by Deptt. of C&PC (PC.Div.). Accordingly the case may be re-listed on 15.7.2009..			

52	Case No.: 30/2/83-ALC1/2009	Party Name: STERLING AUXILIARIES PVT LTD	Meet No/Date: 12/83-ALC1/2009 17.06.2009	Status: Case Deferred
	HQ File :01/83/050/01388/AM09/	RLA File :03/95/040/01009/AM09/	Lic.No/Date:0310513421 26.03.2009	Defer Date:15.07.2009

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 15.7.2009.

53	Case No.: 42/2/83-ALC1/2009	Party Name:ROHA DYE CHEM PVT. LIMITED,	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status: Case Deferred
	HQ File :01/83/050/00003/AM10/	RLA File :03/95/040/00965/AM09/	Lic.No/Date:0310514026 01.04.2009	Defer Date:15.07.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 15.7.2009.			

54	Case No.: 2/4/83-ALC1/2009	Party Name:HENKEL CAC PRIVATE LIMITED	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status: Case Deferred
	HQ File :01/83/050/00017/AM10/	RLA File :03/94/040/01099/AM09/	Lic.No/Date:0310514624 03.04.2009	Defer Date:15.07.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the DIPP. Accordingly the case may be re-listed on 15.7.2009.			

55	Case No.: 4/4/83-ALC1/2009	Party Name:CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status: Case Deferred
	HQ File :01/83/050/00019/AM10/	RLA File :03/94/040/01052/AM09/	Lic.No/Date:0310514741 06.04.2009	Defer Date:15.07.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the DIPP. Accordingly the case may be re-listed on 15.7.2009.			

56	Case No.:5/4/83-ALC1/2009	Party Name:A L A CHEMICALS PVT. LTD	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Approved							
	HQ File :01/83/050/00020/AM10/	RLA File :03/94/040/01349/AM08/	Lic.No/Date:0310514892 08.04.2009	Defer Date:							
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC (Chem. Division) forwarded vide their U.O. No.14010/70/2008-Ch-II dated 27.3.2009 as under:-										
	<table><tr><td>Export Item</td><td>Qty.</td><td>Import Item</td><td>Qty.</td></tr><tr><td>PVC Stabilizer ALA 4610</td><td>1 Kg</td><td>1. Barium Hydroxide</td><td>0.157 Kg</td></tr></table>				Export Item	Qty.	Import Item	Qty.	PVC Stabilizer ALA 4610	1 Kg	1. Barium Hydroxide
Export Item	Qty.	Import Item	Qty.								
PVC Stabilizer ALA 4610	1 Kg	1. Barium Hydroxide	0.157 Kg								

56	Containing barium Stearate 61% min. Lead Stearate 34% min. Bisphenol-A 1% min.	2. Lead Oxide 3. Stearic Acid (Stearic acid content: 50+/-10% Stearic acid + Palmitic acid content: 90% min. 4. Bisphenol-A	0.103 Kg 0.737 Kg 0.010 kg
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

57	Case No.:7/4/83-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Approved
	HQ File :01/83/050/00022/AM10/	RLA File :03/95/040/00602/AM09/	Lic.No/Date:0310514992 08.04.2009	Defer Date:
	Decision:- The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC (Chem. Division) forwarded vide their U.O. No.14010/74/2008-Ch-II dated 8.6.2009 as under:-			
	Export Item	Qty.	Import Item	Qty.
	Pigment Violet 23 Dispersion having pigment content of 31+/-1% (Pigment violet 23 Dispersion INP)	1 Kg	1. Carbazole 2. Di-Ethyl Sulphate 3. Sodium Sulphide 4. Sulphur 5. Potassium Hydroxide 6. Methanol 7. Benzene Sulphonyl Chloride 8. Chorani 9. Alkyl Aryl Ethoxylate	0.415 Kg 0.465 Kg 0.310 kg 0.217 Kg 0.403 Kg 0.620 Kg 0.140 kg 0.190 Kg 0.080 Kg
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

Case No.:8/4/83-ALC1/2009	Party Name:CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Approved
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58

HQ File :01/83/050/00023/AM10/

RLA File :03/94/040/01059/AM09/

Lic.No/Date:0310514993
08.04.2009

Defer Date:

Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC (Chem. Division) forwarded vide their U.O. No.14010/7/2009-Ch-II dated 27.5.2009 as under:-

Export Item	Qty.	Import Item	Qty.
Tanning Agent Tanicor PWB-IN powder containing Sodium Salt of Phenol Sulphonic Acid Polymer with Formaldehyde and Urea, 80% minimum	1 Kg	Phenol	0.254 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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Case No.:17/12/83-ALC1/2009

Party Name:GRAUER & WEIL (INDIA) LIMITED,

Meet No/Date:12/83-ALC1/2009
17.06.2009Status:Case
Approved

HQ File :01/83/050/00208/AM10/

RLA File :03/94/040/00168/AM09/

Lic.No/Date:0310514868
08.04.2009

Defer Date:

Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC (Chem. Division) forwarded vide their U.O. No.14010/2/2008-Ch-II dated 8.4.2008 on repeat basis as under:-

Export Item	Qty.	Import Item	Qty.
1) SOLAR BBIS ELECTROPLATING REACTION PRODUCT - CHEMICAL NAME - BIS BENZENE SULFOYLNIMIDE	1 Kg	1. BENEZENE SULPHONAMIDE 2. BENEZENE SULPHONYL CHLORIDE	0.600 Kg 0.675 Kg
2) SOLARAR BEO 252 ELECTROPLATING REACTION PRODUCT - CHEMICAL NAME - ETHOXYLATED 2 BUTYNE 1,4 DIOL	1 Kg.	BUTYNEDIOL	1.080 Kg.
3) SOLAR PPS OH 8000 ELECTROPLATING REACTION PRODUCT - CHEMICAL NAME- 1-(2 HYDROXY- 3-SULPHOPROPYL) PYRIDINIUM HYDROXIDE, INNER SALT	1 Kg	1. EPICHLOROHYDRIN 2. PYRIDINE	0.528 KG 0.405 KG.
4) SOLAR SAS 144 ELECTROPLATING REACTION PRODUCT - CHEMICAL NAME	1 Kg	ALLYLCHLORIDE	0.532 Kg
5) SOLAR PS ELECTROPLATING REACTION PRODUCT -	1 Kg	PROPARGYL ALCOHOL	0.300 kg.

CHEMICAL NAME - SODIUM PROPYNE SULPHONATE			
6). Solar PME 900 Electroplating Reaction Product – Chemical Name- Ethoxylated Propargyl Alcohol	1 Kg	Propargyl Alcohol	0.620 Kg
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

60	Case No.:13/4/83-ALC1/2009	Party Name:ARTEK SURFIN CHEMICALS LIMITED.	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Approved
	HQ File :01/83/050/00028/AM10/	RLA File :03/94/040/00001/AM10/	Lic.No/Date:0310515023 09.04.2009	Defer Date:
	Decision : The Committee considered the case as per agenda. The representative of the Deptt. of C&PC(Chem.Div.) present in the meeting and gave written comments forwarded vide their U.O. No.14010/209/2002/Ch-III dated 4.10.200. The Committee noted that all the export items mentioned in the application are not found in the written comments. The case is defer for 5.8.2009.			

61	Case No.:14/4/83-ALC1/2009	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Approved
	HQ File :01/83/050/00029/AM10/	RLA File :03/94/040/01130/AM09/	Lic.No/Date:0310515260 13.04.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC (Chem. Division) forwarded vide their U.O. No.14010/11/2008-Ch-II dated 16.6.2009 as under:-			
	Export Item	Qty.	Import Item	Qty.
	4-Chloro Benzyl Cyanide – 80% solution in N-Butyl Acetate (Para Chloro Benzyl Cyanide-80% solution in N-butyl Acetate)	1 Kg	1. Para Chloro Toluene 2. Sodium Cyanide 3. Azobis Iso Butyronitrile 4. N-butyl Acetate	0.953 Kg 0.331 Kg 0.003 Kg 0.221 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

62	Case No.:16/4/83-ALC1/2009	Party Name:AKZO NOBEL CHEMICALS (INDIA) LIMITED.	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case reject
	HQ File :01/83/050/00031/AM10/	RLA File :31/24/040/00333/AM09/	Lic.No/Date:3110038090 15.04.2009	Defer Date:
	Decision : The Committee considered the case as per agenda. The representative of the Deptt. of C&PC (Chem. Division) present in the meeting and given written comments vide their U.O. No.14010/11/2009-Ch-II dated 3.6.2009 stating that item of export and import are same therefore application can not be recommended for approval. The Committee in view of the above written comments decided to reject the case. RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

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Case No.:18/4/83-ALC1/2009	Party Name:SILVER OAK LABORATORIES PVT.LTD.	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status :Case Approved
HQ File :01/83/050/00033/AM10/	RLA File :05/24/040/00011/AM10/	Lic.No/Date:0510239730 15.04.2009	Defer Date:
Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 17.6.2009 as under:-			
<u>Export Item</u>			
S.No.	Description of Item	Quantity	
1.	DIVINE TALC (TALCUM POWDER) (100 gm/pc)	467000 Nos.	
2.	GIORDANI GOLD TALC (TALCUM POWDER) (100 gm/pc)	290000 Nos.	
3.	LUCIA TALC (TALCUM POWDER) (100 gm/pc)	430100 Nos.	
4.	VOLARE TALC (TALCUM POWDER) 100 gm/pc)	305100 Nos.	

Import Item

S.No.	Description of Item	Quantity
1.	ESS OIL TPB 2373/9 IZABELLA	289.000 Kg
2.	ESS OIL AF P 12579	179.000 Kg
3.	ESS OIL THE LOOK TALC G 0131050/15	354.000 Kg
4.	ESS OIL TRISH FOR TALC 164791	314.000 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:19/4/83-ALC1/2009

Party Name:AJANTA OFFSET &
PACKAGINGS LTD.

Meet No/Date:12/83-ALC1/2009
17.06.2009

**Status :Case
Approved**

HQ File :01/83/050/00034/AM10/

RLA File :05/24/040/00016/AM10/

Lic.No/Date:0510239775
16.04.2009

Defer Date:

Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 17.6.2009 stating that as per information furnished by the firm vide letter dated 28.5.2009 the quantity of import item may be allowed as per SION at S.No.A-1569. However, the description of export item may be amended to read as under:-

Export Item

S.No.	Description of Item	Quantity
1.	Multi color printed semi finished book blocks with Hard case and plc (trimmed)	200000 No.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:16/12/83-ALC1/2009

Party Name:LAKELAND CHEMICALS
(INDIA) LTD.

Meet No/Date:12/83-ALC1/2009
17.06.2009

**Status :Case
Deferred**

HQ File :01/83/050/00207/AM10/

RLA File :03/95/040/00959/AM09/

Lic.No/Date:0310515850
16.04.2009

Defer
Date:15.07.2009

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (PC.Div.). Accordingly the case may be re-listed on 15.7.2009.

66	Case No.:13/12/83-ALC1/2009	Party Name:FG GLASS INDUSTRIES PVT. LTD.	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Deferred
	HQ File :01/83/050/00204/AM10/	RLA File :03/94/040/01136/AM09/	Lic.No/Date:0310516108 17.04.2009	Defer Date:15.07.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the DIPP. Accordingly the case may be re-listed on 15.7.2009.			

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Case No.:4/6/83-ALC1/2009	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Approved
HQ File :01/83/050/00052/AM10/	RLA File :03/95/040/00800/AM09/	Lic.No/Date:0310517002 24.04.2009	Defer Date:
Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC (Chem. Division) forwarded vide their U.O. No.15022/25/2004-Ch-II dated 16.4.2009 on repeat basis as under:-			
Export Item	Qty.	Import Item	Qty.
Mancozeb Technical 85%	1 Kg	1. Ethylene Diamine 2. Carbon Disulphide 3. Maganese Sulphate 4. Zinc Sulphate 5. Sodium Ligno Sulphonate (Borresperse NA)	0.258 Kg 0.654 Kg 0.593 Kg 0.054 kg 0.031 Kg
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

68	Case No.:5/6/83-ALC1/2009	Party Name:JAIN SOLAR AGENCY	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Deferred
	HQ File :01/83/050/00053/AM10/	RLA File :03/94/040/00309/AM09/	Lic.No/Date:0310517052 24.04.2009	Defer Date:15.07.2009
	Decision : The Committee considered the case as per agenda. The representative of DIPP present in the meeting and on the basis of written comments dt. 17.6.2009 offered by him the Committee decided to call for the following information from the firm as under:- 1. Net content of Pine Wood in export product			

2. Detailed Mfg. process indicating wastage at each stage of manufacturing.

Accordingly the case may be re-listed on 15.7.2009.

69	Case No.: 6/6/83-ALC1/2009	Party Name:JAIN SOLAR AGENCY	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status :Case Deferred
	HQ File :01/83/050/00054/AM10/	RLA File :03/94/040/00977/AM09/	Lic.No/Date:0310517056 24.04.2009	Defer Date:15.07.2009
	Decision : The Committee considered the case as per agenda. The representative of DIPP present in the meeting and on the basis of written comments dt. 17.6.2009 offered by him the Committee decided to call for the following information from the firm as under:- 1. Net content of Pine Wood in export product 2. Detailed Mfg. process indicating wastage at each stage of manufacturing Accordingly the case may be re-listed on 15.7.2009.			

70	Case No.: 15/12/83-ALC1/2009	Party Name:CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status :Case Deferred
	HQ File :01/83/050/00206/AM10/	RLA File :03/94/040/00039/AM10/	Lic.No/Date:0310517618 28.04.2009	Defer Date:15.07.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 15.7.2009			

71	Case No.: 14/12/83-ALC1/2009	Party Name:CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status :Case Deferred
	HQ File :01/83/050/00205/AM10/	RLA File :03/94/040/00015/AM10/	Lic.No/Date:0310517791 29.04.2009	Defer Date:15.07.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 15.7.2009			

	Case No.: 1/8/83-ALC1/2009	Party Name:THAJ PAPER PRODUCTS,	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status :Case Deferred
	HQ File :01/83/050/00101/AM10/	RLA File :04/24/040/00013/AM10/	Lic.No/Date:0410104490 08.05.2009	Defer Date:15.07.2009

72	Decision :The Committee considered the case as per agenda. The representative of DIPP present in the meeting and on the basis of written comments dt. 17.6.2009 offered by him the Committee decided to call for the following information from the firm as under:- 1. Whether item of export is printed or unprinted 2. Justification for wastage at each stage of Mfg. Accordingly the case may be re-listed on 15.7.2009.
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73	Case No.:2/8/83-ALC1/2009	Party Name:NA WAL PRAKASH AVIKEM PVT.LTD.,	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Deferred
	HQ File :01/83/050/00102/AM10/	RLA File :03/95/040/00022/AM10/	Lic.No/Date:0310519078 08.05.2009	Defer Date:15.07.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the DIPP. Accordingly the case may be re-listed on 15.7.2009.			

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Case No.:3/8/83-ALC1/2009	Party Name:FICUS PAX PVT. LTD.,	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Approved
HQ File :01/83/050/00103/AM10/	RLA File :07/21/040/00009/AM10/	Lic.No/Date:0710064622 08.05.2009	Defer Date:
Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 17.6.2009 as under:-			
<u>Export Item</u>			
S.No.	Description of Item	Quantity	
1.	T. WALL HSC & CAP WITH PLYWOOD PALLET, CORNER CAPS AND 5 PLY TOP CAP, BOX I.D1650 X 1100 X 1040 MM, 1 UNIT = 9.367 SQ. MTS, BOX WEIGHT 90 KGS – 1000 CARTONS	18750.00 Kg	
<u>Import Item</u>			
S.No.	Description of Item	Quantity	

1.	Triwall 7 Ply H.D Corrugated Boards of Rel. GSM	1 Kg/Kg content in export
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.		

75	Case No.: 12/12/83-ALC1/2009	Party Name:RALLIS INDIA LIMITED	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status: Case Approved
	HQ File :01/83/050/00203/AM10/	RLA File :03/95/040/00054/AM10/	Lic.No/Date:0310519292 11.05.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC (Chem. Division) forwarded vide their U.O. No.15022/27/2005-Ch-II dated 19.12.2007 on repeat basis as under:-			
	Export Item	Qty.	Import Item	Qty.
	Metribuzine Technical 94% Min.	1 Kg	1. Pivaloyl Chloride 2. Cuprous Cyanide 3. Hydrazine Hydrate 80%	0.850 Kg 0.640 Kg 0.751 kg
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

76	Case No.: 20/8/83-ALC1/2009	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status: Case deferred
	HQ File :01/83/050/00120/AM10/	RLA File :03/94/040/00080/AM10/	Lic.No/Date:0310519333 12.05.2009	Defer Date:
	Decision : The Committee considered the case as per agenda. The representative of Deptt. of C&PC (Chem. Division) forwarded vide their U.O. No.14010/21/2007-Ch-II dated 10.4.2009. The Committee noted that the item of export given in the written comments is different to the item of export mentioned in the application. The Committee decided to returned the written comments to TA and defer the case. Accordingly the case may be re-listed on 5.8.2009			

77	Case No.: 21/8/83-ALC1/2009	Party Name:SYNTHITE INDUSTRIES LIMITED	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status: Case Deferred
	HQ File :01/83/050/00121/AM10/	RLA File :10/24/040/00142/AM09/	Lic.No/Date:1010033624 12.05.2009	Defer Date:15.07.2009

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 15.7.2009.

78	Case No.: 22/8/83-ALC1/2009	Party Name:ANISH CHEMICALS	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Deferred
	HQ File :01/83/050/00122/AM10/	RLA File :24/24/040/00020/AM09/	Lic.No/Date:2410024703 12.05.2009	Defer Date:15.07.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the DIPP. Accordingly the case may be re-listed on 15.7.2009.			

79	Case No.: 23/8/83-ALC1/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Deferred
	HQ File :01/83/050/00123/AM10/	RLA File :09/24/040/00043/AM10/	Lic.No/Date:0910037903 13.05.2009	Defer Date:15.07.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 15.7.2009.			

80	Case No.: 18/12/83-ALC1/2009	Party Name:PARIKH ENTERPRISES PVT. LIMITED	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Deferred
	HQ File :01/83/050/00209/AM10/	RLA File :08/24/040/00027/AM10/	Lic.No/Date:0810080052 19.05.2009	Defer Date:15.07.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 15.7.2009.			

81	Case No.: 1/12/83-ALC1/2009	Party Name:SREE KRISHNA STRAPPING & LABELS PRIVATE LIMITED	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Deferred
	HQ File :01/83/050/00192/AM10/	RLA File :04/24/040/00309/AM09/	Lic.No/Date:0410105072 04.06.2009	Defer Date:15.07.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the DIPP. Accordingly the case may be re-listed on 15.7.2009.			

	Case No.: 2/12/83-ALC1/2009	Party Name:SHIVALIK POLYADD INDUSTRIES LTD.	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Deferred
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82	HQ File :01/83/050/00193/AM10/	RLA File :08/24/040/00208/AM09/	Lic.No/Date:0810080474 04.06.2009	Defer Date:15.07.2009
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (PC.Div.). Accordingly the case may be re-listed on 15.7.2009.				

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Case No.:7/12/83-ALC1/2009	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status :Case Approved
HQ File :01/83/050/00198/AM10/	RLA File :08/24/040/00049/AM10/	Lic.No/Date:0810080465 04.06.2009	Defer Date:
Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC (Chem. Division) forwarded vide their U.O. No.14010/188/2003-Ch-III dated 5.4.2004 on repeat basis as under:-			
Export Item	Qty.	Import Item	Qty.
Acid Blue 158 (Dye content 98%)	1 Kg	1. Peri Acid 2. Beta Naphthol 3. Sodium Nitrite	0.677 Kg 0.483 Kg 0.457 kg
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

84	Case No.:10/12/83-ALC1/2009	Party Name:SWASTIC AUTO INDUSTRIES	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Deferred
	HQ File :01/83/050/00201/AM10/	RLA File :05/24/040/00131/AM10/	Lic.No/Date:0510243083 04.06.2009	Defer Date:15.07.2009
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the DIPP. Accordingly the case may be re-listed on 15.7.2009.			

	Case No.:3/12/83-ALC1/2009	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Approved
	HQ File :01/83/050/00194/AM10/	RLA File :34/24/040/00010/AM10/	Lic.No/Date:3410024377 05.06.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC (Chem. Division) forwarded vide their U.O. No.15022/3/2008-Ch-II dated 24.3.2009 as under:-			

Export Item	Qty.	Import Item	Qty.
Chlorantraniliprole 18.5% (Rynaxypyr 20 SC/Coragen 20 SC)	1 Kg	1. Chlorantraniliprole Technical (Rynaxypyr Technical/DPX-E2Y45 Technical) (97% active ingredient)	0.194 Kg
		2. Atlox 4913	
		3. Atlox 4894	0.031 Kg
		4. Clay Attagel 50 (Attagel 50/Acti-Gel 208)	0.020 Kg
		5. Rhodopol 23 (AG-Rho Pol 23 W) (Xanthan Gum)	0.010 Kg
		6. Proxyl GXL (Proxel GXL)	0.0026 Kg
		7. Agnique DFM 111S (Defoamer, silicone based)	0.001 kg
		8. Propylene Glycol (Propanediol)	0.005 Kg
			0.069 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:4/12/83-ALC1/2009	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Approved
HQ File :01/83/050/00195/AM10/	RLA File :34/24/040/00011/AM10/	Lic.No/Date:3410024378 05.06.2009	Defer Date:

Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC (Chem. Division) forwarded vide their U.O. No.15022/3/2008-Ch-II dated 24.3.2009 as under:-

Export Item	Qty.	Import Item	Qty.
Chlorantraniliprole 5% SC (Rynaxypyr 5 SC/Pervathon 5 SC)	1 Kg	1. Chlorantraniliprole Technical (Rynaxypyr Technical/DPX-E2Y45 Technical) (97% active ingredient)	0.052 Kg
		2. Atlox 4913	

3. Atlox 4894	0.031 Kg
4. Clay Attagel 50 (Attagel 50/Acti-Gel 208)	0.020 Kg
5. Rhodopol 23 (AG-Rho Pol 23 W) (Xanthan Gum)	0.015 Kg
6. Proxyl GXL (Proxel GXL)	0.003 Kg
7. Agnique DFM 111S (Defoamer, silicone based)	0.001 kg
8. Propylene Glycol (Propanediol)	0.005 Kg
	0.087 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:5/12/83-ALC1/2009	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status:Case Approved
HQ File :01/83/050/00196/AM10/	RLA File :34/24/040/00012/AM10/	Lic.No/Date:3410024379 05.06.2009	Defer Date:

Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC (Chem. Division) forwarded vide their U.O. No.15022/3/2008-Ch-II dated 24.3.2009 as under:-

Export Item	Qty.	Import Item	Qty.
Chlorantraniliprole 5% SC (Rynaxypyr 5 SC/Pervathon 5 SC)	1 Kg	1. Chlorantraniliprole Technical (Rynaxypyr Technical/DPX-E2Y45 Technical) (97% active ingredient)	0.052 Kg
		2. Atlox 4913	
		3. Atlox 4894	0.031 Kg
		4. Clay Attagel 50 (Attagel 50/Acti-Gel 208)	0.020 Kg
		5. Rhodopol 23 (AG-Rho Pol 23 W) (Xanthan Gum)	0.015 Kg
		6. Proxyl GXL (Proxel GXL)	0.003 Kg

		7. Agnique DFM 111S (Defoamer, silicone based)	0.001 kg 0.005 Kg
		8. Propylene Glycol (Propanediol)	0.087 Kg
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

88	Case No.: 11/12/83-ALC1/2009	Party Name:GIRDHARS INTERNATIONAL	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status: Case Approved
	HQ File :01/83/050/00202/AM10/	RLA File :05/24/040/00126/AM10/	Lic.No/Date:0510243117 05.06.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and noted that the licence has been issued on repeat basis under para 4.7.1 of HBP and decided to withdrawn the case.			

89	Case No.: 6/12/83-ALC1/2009	Party Name:FAITH INDUSTRIES PVT. LTD	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status: Case Deferred
	HQ File :01/83/050/00197/AM10/	RLA File :08/24/040/00037/AM10/	Lic.No/Date:0810080529 08.06.2009	Defer Date:15.07.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 15.7.2009.			

90	Case No.: 8/12/83-ALC1/2009	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status: Case Deferred
	HQ File :01/83/050/00199/AM10/	RLA File :03/94/040/00195/AM10/	Lic.No/Date:0310523234 09.06.2009	Defer Date:15.07.2009
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA/firm. Accordingly the case may be relisted on 15.7.09			

91	Case No.: 9/12/83-ALC1/2009	Party Name:THERMAX LTD.,	Meet No/Date:12/83-ALC1/2009 17.06.2009	Status: Case Deferred
	HQ File :01/83/050/00200/AM10/	RLA File :31/24/040/00025/AM10/	Lic.No/Date:3110038743 09.06.2009	Defer Date:15.07.2009

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA/firm. Accordingly the case may be relisted on 15.7.09

Date:29.06.2009

Place:New Delhi

S.S.Mohan

Foreign Trade Development Officer